NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/10/2016

NAME OF THE PETITIONER(S)

: Travancore Solvents & Oils

NAME OF THE RESPONDENT(S) : M/s Kerala Chamber of Commerce & Industry & 5 Ors

UNDER SECTION

: 241,242,242 (4)

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

Athiban Virjay A. K

2. B. DHANARAJ _

Caunsel for Ri-3 Athiber Cu le pot - Sibananaj.

ORDER

Shri B Dhanaraj, counsel for petitioner present. Shri A K Athiban Vijay, representing counsel for R1 present and undertakes to file vakalat on behalf of R2 & R3. He also stated that he would file counter on behalf of R1 during the course of the day in the Registry and sought time for filing vakalat and counter on behalf of R2 & R3. Time extended at request. Counsel for petitioner is directed to issue private notice to R4, R5 & R6 and file proof of sending and effecting the service of notice by way of an affidavit by the next date of hearing. Put up on 21.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)